

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 2177 OF 2010
BEFORE THE REGISTRAR SUNIL THOMAS

ABDUL SAMAD & ORS.

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(With office report)

Date: 01/05/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Dharmendra Kumar Sinha,Adv.

For Respondent(s)

Mr. Rishabh Sahu,Adv.

Mr. C.L. Sahu,Adv.

Ms. Alka Sinha,Adv.

Mr. Anuvrat Sharma ,Adv

UPON hearing counsel the Court made the following
O R D E R

Counsel for the respondent seeks time to file
additional documents. Granted as a last chance.
List the matter on 19.7.2012.

(SUNIL THOMAS)
Registrar